### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1074 TO BE ANSWERED ON 22<sup>nd</sup> JULY, 2022

#### "EXPERT COMMITTEE REPORT ON WAGES OF NURSES".

#### 1074: SHRI RAJMOHAN UNNITHAN:

#### Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Hon'ble Supreme Court has directed the Government to submit suggestion that would help improve the conditions of the nursing community in the country and if so, the details thereof;
- (b) whether the expert committee constituted by the Government in this regard has submitted its report and if so, the number of pages and major highlights of the report submitted;
- (c) whether any suggestions have been sought from States/UTs in this regard and if so, the details thereof along with the progress made so far; and
- (d) the steps taken/being taken to implement the recommendations of the said report thereby benefitting the nursing community in the country

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (Dr. BHARATI PRAVIN PAWAR)

- (a) to (c) As per the directions of Hon'ble Supreme Court a Committee of Experts was constituted under the Chairpersonship of Director General of Health Services to look into the working conditions and pay of nurses working in private hospitals and nursing homes. After examining information from States and other stakeholders, the committee has submitted its recommendations (**Annexed**).
- (d) The recommendations of the Committee were forwarded by this Ministry to all the States and Union Territories.

# Ministry has written to States/Union Territories forwarding the recommendation of the Committee.

- In case of >200 bedded hospitals, salary given to private nurses should be at par with the salary of State Govt. nurses given in the concerned State/ UT for the similar corresponding grade.
- In case of >100 bedded hospitals, salary given to private nurses should not be more than 10% less in comparison of the salary of State Govt. nurses given in the concerned State/ UTs for the similar corresponding grade.
- In case of 50-100 bedded hospitals, salary given to private nurses should not be more than 25% less in comparison of the salary of State Govt. nurses given in the concerned State/UTs for the similar corresponding grade.
- Salary given to private nurses should not be less than Rs. 20000/- pm in any case even for <50 bedded hospitals.
- Working conditions viz. leaves, working hours, medical facilities, transportation, accommodation etc. given to nurses should be at par with the benefits granted to State Govt. nurses working in the concerned State/UTs.